THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). No, Sir. Efforts are continuously made to increase the allocation.

SHRI MAHESWAR NAIK: May I know, Sir, what is the normal requirement of these private manufacturers of copper utensils? What is the normal requirement for copper?

SHRI MANUBHAI SHAH: The requirements have been phenomenally rising. In 1956, when the foreign exchange trouble was n'ot there and the imports were all under O.G.L., normally 4,000 to 5,000 tons of copper were used by this industry. The returns now available show that the demand is more than 20,000 tons.

SHRI MAHESWAR NAIK: To what extent has the demand been met?

MR. CHAIRMAN: That will do.

## MISAPPROPRIATION OF FUNDS OF BHARAT SEVAK SAMAJ, NAGPUR

\*609. SHRI B. D. KHOBARAGADE: Will the Minister of PLANNING be pleased to state:

- (a) whether Government have received any memorandum from the Convenor of Bharat Sevak Samaj, Nagpur about the mismanagement and misappropriation of huge funds belonging to the Bharat Sevak Samaj, Nagpur;
- (b) if so, what are the details of misappropriation mentioned in this memorandum: and
- (c) what action Government propose to take on this memorandum?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) No, Sir. The Bharat Sevak Samaj, being a non-official voluntary organisation, is not functioning under the control of the Government. The Government is therefore not concerned with its internal affairs

(b) and (c). Do not arise.

- SHRI B. D. KHOBARAGADE: May I know, Sir, whether any grants have been given by the Central Government or the Planning Commission and, if so, whether any efforts are being made to see that the grants are properly utilised for the bona *fide* purposes for which these grants are made by the Government?
- SHRI S. N. MISHRA: Sir, about all the departments of the Government I cannot say just now but, so far as the Planning Commission is concerned, it has not made any grant-in-aid to Bharat Sevak Samaj, Nagpur.
- SHRI B. D. KHOBARAGADE: May I know, Sir, whether it is a fact that in spite of receiving grants of lakhs of rupees and without doing any substantia\* work the Bharat Sevak Samaj has incurred a debt of Rs. 15,000, and if it is so, what are the reasons for this indebtedness?
- SHRI S. N. MISHRA: Sir, we have no knowledge about all that the hon. Member is mentioning, but, as I have stated in my original reply, usually we are not expected to know much about the internal affairs of these voluntary 'organisations.
- SHRI B. K. P. SINHA: Is it not a fact that the Bharat Sevak Samaj is operating entirely on Government funds?
- SHRI S. N. MISHRA: Not at all, Sir, there are private donations as well, and the Bharat Sevak Samaj is just like any other voluntary non-official organisation.
- SHRI B. K. P. SINHA: What is the percentage of funds contributed by private organisations and individuals and what is the percentage of funds contributed by Government?
- SHRI S. N. MISHRA: Sir, I cannot say about that just now.
- DR. H. N. KUNZRU: Is it not a fact that the Bharat Sevak Samaj was brought into existence in accordance with a scheme drawn up by the

present Minister of Labour whom I am glad to see here?

Oral Answers

SHRI GULZARILAL NANDA: Yes, Sir, it was not only the present Minister of Labour; there were many other eminent persons in the country who were associated at the time this scheme was considered in the Planning Commission.

Dr. H. N. KUNZRU: Is it not a fact that this scheme was drawn up by the hon. Minister and that he took the lead in the establishment of the Bharat Sevak Samaj?

SHRI GULZARILAL NANDA: Sir, I cannot deny that I had something to do with the preparation of this scheme.

DR. H. N. KUNZRU: Is it a fact that the Prime Minister is the President of this organisation and the Minister of Labour its Chairman?

SHRI GULZARILAL NANDA: Yes, Sir, though the Prime Minister is the President, he is so in his personal capacity.

DR. H. N. KUNZRU: Doubtless, Sir. both the Ministers are there in their personal capacity. But is there any other organisation that is patronised by the Government of India to the same extent as the Bharat Sevak

SHRI JAWAHARLAL NEHRU: I should imagine that the Boy Scouts or the Bharat Scouts are sufficiently patronised . . .

DR. H. N. KUNZRU: But the Boy Scouts do not get even a tenth of what the Bharat Sevak Samaj gets in spite of the Prime Minister's knowing the excellent work that they are doing.

MR. CHAIRMAN: That is n'ot a question, Dr. Kunzru.

SHRI JAWAHARLAL NEHRU: I may say. Sir, with such limited knowledge as I possess that the Bharat

Sevak Samaj does not get anytning directly for its normal functioning except for certain camps which according to the rules of the Education Ministry or other it runs on their behalf and certain 'other functions which it does —for constructive schemes: it does not get money directly, as far as I know, for its office work or other work.

to Questions

DR. H. N. KUNZRU: Is the Prime Minister aware that it is his association and that of the Labour Minister with the Bharat Sevak Samaj, which is known throughout the country, that enables it to get funds more easily than any other organisation?

MR. CHAIRMAN: Why should they not

SHRI JAWAHARLAL NEHRU: I am very glad to hear it.

DR. H. N. KUNZRU: Is it any use pretending, under these circumstances, that Government has nothing to do with the Bharat Sevak Samaj and that it is purely a non-official voluntary 'organisation?

(No reply.)

SHRI V. K. DHAGE: May I know, Sir, if the Bharat Sevak Samaj is not getting any direct grant, and whether it is a fact that it gets grants only for particular schemes and particular works?

SHRI GULZARILAL NANDA: It is true.

## GRANT TO BHARAT SEVAK SAMAJ, NAGPUR FOR STARTING COTTAGE INDUSTRIES

- •810. SHRI V. K. DHAGE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether any grant was sanctioned to the Bharat Sevak Samaj, Nagpur, for starting cottage industries in th\* years 1957-58 and 1958-59; and